

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 103
MA (CA) No. 01/JPR/2021
CP No. 12/241/JPR/2021
Under Section 241 of
Companies Act, 2013**

In the matter of:

Mr. Satya Narayan Kumawat

...Petitioner

Versus

M/s Ridhi Glasses (India) Pvt. Ltd.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 04.07.2024.

Therefore, the matter is reposted to 06.08.2024.



**(Prabhu Dayal Sewda)
Court Officer**

July 04, 2024